

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 6<sup>th</sup> January, 2014**

**Appeal No. 4 of 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Salasar Steels & Power Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Power Trading  
Co. Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Raunak Jain**

**ORDER**

Admit. Issue notice to the Respondents returnable on 06.02.2014.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

Post the matter on **06.02.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vt*